

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3007  
ANSWERED ON:12.12.2012  
DECLASSIFICATION OF DOCUMENTS  
Venugopal Shri P.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government has taken a decision to declassify certain documents pertaining to certain countries;
- (b) if so, the details thereof;
- (c) whether the Government is considering to declassify more such documents as required under the law; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

- (a) & (b) Ministry of External Affairs has been declassifying documents as per the extant guidelines of Ministry of Home Affairs - 'Manual of Departmental Security Instructions - III/11014/6/97-IS (D.III)'.  
(c) & (d) Declassification of documents is an ongoing and continuous process, as per the above mentioned guidelines.